

In the court of Sri. Girisha R.B., Addl. Civil Judge &
JMFC., Hosakote
Cause List dated: 06.06.2020

Civil Cases (Morning Session)	Criminal Cases (Afternoon Session)
Hearing 1. OS 73/2007 2. OS 83/2011 3. OS 190/2012 4. OS 81/2014 5. OS 105/2014 6. OS 357/2014 7. OS 229/2015 8. Misc 19/2015 9. OS 17/2016 OS 327/2016 Hearing on Bail Petition 11. Cr 35/2020 (ANGPS) (BP of A2 to 4) 12. Cr 35/2020 (ANGPS) (BP of A6 & 7) 13. WLOR 1/2020 (TSHalli PS)	Hearing 14. Rev 1/2017 15. OS 271/2017 16. OS 169/2018 17. CC 339/2016 18. CC 212/2017 19. CC 222/2017 20. CrI. Misc 80/2019 Arguments 21. CC 105/2016 Judgments 22. CC 1133/2011 23. CC 1191/2014

Tim 04/06/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note: 1. All the other cases which stood posted on the day has been adjourned and new dates assigned in CIS, therefore the advocates and litigants may visit the portal and ascertain the next dates of their cases.

2. All the advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.